

Most Immediate


No.A-32011/7/2010-Ad.II
Government of India
Ministry of Corporate Affairs
5th Floor, "A" Wing, Shastri Bhavan,
New Delhi, the 21st July, 2011

OFFICE MEMORANDUM

Subject: Grant of NFSG to JAG officers – Reg.

The undersigned is directed to say that the Screening Committee constituted for Grant of NFSG to JAG officers, in its meeting held on 14.7.2011 has deferred the case of Shri T.Pandian and Ms. Richa Kukreja due to non availability to complete APARs (APARs of 2009-10 not available). Due to which the officers could not be granted NFSG.

All RDs are requested to take a note of the same and ensure completion of APARs of the officers on time as per DoPT schedule and also issue certificates that APARs in respect of all Group A/B officers have been completed, reported, reviewed and sent to Vigilance Section (MCA).


21-7-11
(R.K.Pandey)
Under Secretary

1. All RDs.
2. Ms. Richa Kukreja, JD, SFIO, New Delhi.
3. Sh. T.Pandian, OL, Mumbai.
- ✓ 4. e-Gov. cell for uploading on Website (misc.)